

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 28.01.2026

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 604 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Sokrati Technologies Private Limited Vs. GOQII Technologies Private Limited	Shweta Bharti
2.	I.A. No. 608 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Jitender Kumar Jain (Liquidator of Aaj Ka Anand Papers Limited) Vs. Kwality Catering Services & Ors.	R. Sudhinder
3.	I.A. No. 611 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Shree Laxmi Steel (Through Its Proprietor Sumeet Dilip Bansal) Vs. RCC Infra Ventures Limited	Zaki Ansari
4.	I.A. No. 656 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Regional Provident Fund Commissioner Regional Office Jaipur Vs. Ajay Gupta The RP for Autopal Industries Limited & Ors.	Kaushik Kumar Dey
5.	I.A. No. 663 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Mridul Dhanuka (HUF) Vs. International Land Developers Private Limited (ILD Housing Projects Pvt Ltd)	Anuj Kumar
6.	I.A. No. 707 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Faiz Vali (Suspended Director of Unijules Life Sciences Limited Corporate Debtor) Vs. Amit Chandrashekhar Poddar Resolution Professional of Unijules Life Sciences Limited & Ors.	Sukdha Kalra

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Assistant Registrar